Form No.-13

REGISTER OF APPLICATIONS FOR COPIES OF JUDGMENTS MARKED A.F.R.

Serial Number	Date of application and value of stamp, if any	Name of applicant law journal	Description of case	Signature of Superintendent	Date when copy delivered to applicant	Signature of recipient	Remarks
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1	2	3	4	5	6	7	8

[Chapter VIII, Rule 42(2) (f)]